

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1376
ANSWERED ON:27.11.2009
LOAN ASSISTANCE FROM NCRPB
Agarwal Shri Rajendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether various Work Executing Agencies of Meerut and Ghaziabad of the State of Uttar Pradesh under National Capital Territory (NCR) have not been getting loan assistance from the National Capital Region Planning Board (NCRPB) for the last few years for the infrastructural development of Meerut and Hapur;
- (b) if so, the reasons therefor;
- (c) the concrete steps taken by NCRPB to remove such obstacles and ensure the infrastructural development of these cities;
- (d) whether other State Governments are also facing technical impediments in the implementation of infrastructural development schemes in their cities under the NCR; and
- (e) if so, the details thereof and the action taken by the Board to remove such impediments?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (e) NCRPB has informed that the constituent State Governments and their implementing agencies are required to prepare Detailed Project Reports and approach NCRPB for financial assistance for the project, if required by them. No projects/request for loan assistance has been received by the Board from Meerut and Ghaziabad during last three years except one project on creating power infrastructure in the UP sub-region of NCR including Meerut and Ghaziabad, which was received in October, 2009 from UP Power Transmission Corporation Ltd. This is presently under appraisal in NCRPB.

Apart from this, NCRPB has assisted agencies of Government of UP in preparing following detailed project reports under the ADB Technical Assistance Program :

- (i) Detailed Project Report for Sewerage System for Hapur Town.
- (ii) Detailed Project Report for Drainage System for Hapur Town.
- (ii) Detailed Project Report for Solid Waste Management Plan for Ghaziabad.

Other constituent states of NCR viz. Haryana, Rajasthan and Delhi have been approaching the Board as per their requirements in the respective areas and are getting the necessary loan assistance.